



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 29. CUTTACK, FRIDAY, OCTOBER 16, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936—			
5th, Thursday	8-30 P.M.	Leave Puri	.. By Special train.
6th, Friday	8-15 A.M.	Arrive Salur	.. (Private Arrival).
	8-30 A.M.	Detrain Leave Salur	.. By car.
	11-30 A.M.	Arrive Koraput	.. (Collector's House).
	3-45 A.M.	Leave Koraput	.. By car.
	4-30 P.M.	Arrive Jeypore (Nua Bondho).	
7th, Saturday to 11th, Wednesday	.. } .. }	HALT.	

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936— 12th, Tuesday	8-30 A.M.	Leave Jeypore	.. By car.
	9-15 A.M.	Arrive Koraput	.. (Collector's House).
	4-30 A.M.	Leave Koraput	.. By car.
	7-30 P.M.	Arrive Salur	
13th, Friday	ENTRAIN.		
	2-25 A.M.	Leave Salur	.. By special train.
	7-50 A.M.	Arrive Naupada Junction.	
	8-30 A.M.	Leave Naupada Junction	By special train on the narrow gauge.
14th, Saturday 15th, Sunday	10-30 A.M.	Arrive Parlakimedi.	
	HALT.		
	6-15 P.M.	Leave Parlakimedi (Bosonto Nibas).	.. By car.
	7-15 P.M.	Arrive Palasa.	
16th, Monday	ENTRAIN.		
	8-00 P.M.	Leave Palasa	.. By special train.
	7-30 A.M.	Arrive Berhampur.	
	8-00 A.M.	Detrain	.. (Public Arrival) Inspection of Guard of Honour and introduction of officials and non-officials to His Excellency by the Collector. His Excellency, Lady Hubback and the party then return to the special train.
17th, Tuesday to 20th, Friday 21st, Saturday	8-52 A.M.	Detrain and leave for the Darbar Hall, Berhampur.	
	9-00 A.M.	Arrive Darbar Hall	.. Inspect the Guard of Honour. Receive Municipal Council address.
	9-20 A.M.	Leave Darbar Hall	.. By car.
	9-55 A.M.	Arrive Collector's bungalow, Chatrapur.	
22nd, Sunday	HALT.		
	9-00 A.M.	Leave Chatrapur	.. By car.
	9-30 A.M.	Arrive Rambha.	
	10-00 A.M.	Leave Rambha	.. By Special train.
	2-00 P.M.	Arrive Puri.	
	Detrain and drive to Government House, Puri.		

PARTY.

His Excellency.

Lady Hubback.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lieutenant Muhammad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK,

Private Secretary to His Excellency the
Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 12th October 1936.

No. 5747-A.—Mr. P. Ramalingam, I.C.S., District and Sessions Judge of Ganjam-Puri, is appointed to act in addition to his own duties, as Additional Sessions Judge of the Sessions Division of Cuttack-Sambalpur during the entire Civil Court vacation, viz., from the 15th October to the 16th November 1936.

He is authorised under section 193 of the Code of Criminal Procedure to receive and dispose of all criminal applications and cases except applications for revision under section 435 of the Code and empowered under section 409 of the Code to receive and dispose of all criminal appeals during the said period.

2. Mr. P. Ramalingam, I.C.S., is also authorised under section 9(4) of the Code of Criminal Procedure to sit at Berhampur and Cuttack for the disposal of cases arising in any of the Sessions Divisions mentioned in paragraph 1 above and at Puri for the disposal of business arising in the district of Puri.

The 13th October 1936.

No. 5789-A.—Khan Sahib Moinuddin Khan, Deputy Collector in charge of the Chatrapur subdivision of the district of Ganjam, is appointed to be Personal Assistant to the Collector of Ganjam.

The 13th October 1936.

No. 5793-A.—Rai Sahib Samuel Das, Deputy Magistrate and Deputy Collector in the district of Cuttack, is appointed to hold charge of the Chatrapur subdivision of the district of Ganjam.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 14th October 1936.

No. 5872-P.—Consequent on the creation of the post of Assistant Superintendent of Police, Rayaghada, Mr. M. Sirajuddin is posted to the Rayaghada subdivision and is appointed to hold charge of the police work in that subdivision.

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 12th October 1936.

No. 3932—1E-183/36-E.—On reversion from his deputation as Educational Adviser,

Eastern States, Mr. Mahesh Chandra Pradhan is appointed to act as Principal of the Training College, Cuttack, with effect from the 1st November 1936, vice Mr. B. Mukheji, transferred to Bihar.

The 12th October 1936.

No. 5927-E.—The services of Mr. Bhabanath Mukherji, Principal, Training College, Cuttack, are placed at the disposal of the Government of Bihar, with effect from the 1st November 1936.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

The 12th October 1936.

No. 5974-E.—In exercise of the powers conferred by section 3 of the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), and in supersession of all previous notifications on the subject the Governor is pleased to empower M. R. Ry. M. Ramamurti Pantulu, Sub-Deputy Registrar, Co-operative Societies, in independent charge of the Berhampore circle, which comprises the Revenue districts of Ganjam and Koraput, with powers under clause (b) of sub-section (1) of section 7 and sections 8, 9, 10, 11 and 12 in regard to agricultural societies with unlimited liability and under section 38 in respect of primary societies with unlimited liability and also under sections 15, 18, 37, 50 and sub-sections (1), (2), (3) and (4) of section 51 of the said Act.

R. P. WARD,

Offg. Secretary to Government.

The 12th October 1936.

No. 5981-E.—Mr. Jitendra Nath Banerji, Professor of Law in the Ravenshaw College, Cuttack, is confirmed in his appointment, with effect from the 15th July 1935.

The 13th October 1936.

No. 5993-E.—In exercise of the powers conferred by section 3 of the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), and in supersession of all previous notifications on the subject, the Governor is pleased to appoint the Deputy Registrar of Co-operative Societies, Orissa, with headquarters at Cuttack, to assist the Registrar of Co-operative Societies under the said Act within the areas of the province of Orissa to which the said Act is applicable and to empower him with all the powers of a Registrar under the said Act within the said areas.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

The 10th October 1936.

No. 5938-L. S.-G.—Lieutenant-Colonel A. N. Palit, I.M.S., Civil Surgeon of Cuttack, is granted an extension of leave for four days in continuation of the leave granted to him in notification no. 446-L. S.-G., dated the 11th May 1936.

R. P. WARD,
Offg. Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATIONS.

The 8th October 1936.

No. 4164-L.—In exercise of the powers conferred by sub-section (1) of section 14, sub-section (1) of section 190, and clause (b) of sub-section (i) of section 260 of the Code of Criminal Procedure, 1898 (V of 1898), the Government of Orissa are hereby pleased—

- (i) to confer upon M. R. Ry. Rao Sahib M. V. Apparao Pantulu Garu all the ordinary powers of a magistrate of the first class, for a period of one year with effect from the 15th August 1936, in respect of all cases of persons travelling without proper pass or ticket over any part of the Bengal-Nagpur Railway within the limits of the district of Ganjam;
- (ii) specially to empower him to take cognizance under clauses (a) and (b) of section 190 of the said Code, of all offences of travelling over any part of the Bengal-Nagpur Railway within the limits of the district of Ganjam, without a proper pass or ticket, which are punishable under the Indian Railways Act, 1890 (IX of 1890); and
- (iii) specially to empower him to try such offences in a summary way.

The 10th October 1936.

No. 4178—H-10/36-L.—The Governor is pleased to accept the resignation tendered by Babu Gopal Krishna Mahanti, of his appointment as an honorary magistrate of the Puri Sadr Bench.

The 7th October 1936.

No. 4161-J.—The following notification issued by the Government of India, Department of Commerce, is republished for general information.

By order of the Governor,
C. G. NAIR,
Secretary to Government.

REGISTRATION OF ACCOUNTANTS.

Simla, the 12th September 1936.

No. 4-A (4)/36.—In pursuance of rule 39 of the Auditor's Certificates Rules, 1932, it is hereby notified that the Governor General in Council has been pleased to remove from the List of Approved Accountants, with effect from the dates specified, the name of the following gentlemen who have ceased to practise as public accountants, namely:—

Mr. Debendra Nath Mukerjee,
Messrs. B. Mukerjee and Company,
Calcutta.
From the 1st July 1936.

Mr. William Battersby Parks,
Messrs. Ford, Rhodes and Parks,
Bombay.
From the 24th July 1936.

Mr. Behramji Manekji Modi,
Messrs. S. B. Billimoria and Company,
Bombay
From the 24th August 1936.

H. DOW,

Addl. Secy. to the Govt. of India.

SUBORDINATE CIVIL SERVICE.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 13th October 1936.

No. 5810-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased to empower Babu Bipin Bihari Babu, Sub-Deputy Magistrate in the Bargarh sub-division of the district of Sambalpur, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the inquiry or trial.

By order of the Governor,
A. F. W. DIXON,

Offg. Chief Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATION.

The 12th October 1936.

No. 9848.—Dr. Panbehari Patnaik, M.B. B.S., School Medical Officer, Orissa Division

is granted leave for one month and twenty-four days on average pay with effect from the 31st October 1936 to the 23rd December 1936 under rules 289 and 291 of the Bihar and Orissa Service Code, with permission to prefix to it the Puja holidays from 18th to 30th October 1936 and affix the Christmas and the New Year's Day holidays from 23rd December 1936 to 1st January 1937.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Prisons Services.

**OFFICE OF THE REVENUE
COMMISSIONER.**

NOTIFICATIONS.

The 10th October 1936.

No. 2906-A. R.—Babu Raj Kishore Garnaik, Sub-Deputy Magistrate and Sub-Deputy Collector on being relieved of his

appointment temporarily to do the routine duties of the Port Officer, Orissa Ports at Chandbali, is posted to the headquarters station of the district of Balasore.

The 11th October 1936.

No. 2919-A. R.—Babu Brajamohan Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Balasore, is transferred to the headquarters station of the district of Koraput.

The 13th October 1936.

No. 2982-A. R.—Babu Lokanath Pati, Sub-Deputy Magistrate and Sub-Deputy Collector, Bargarh in the district of Sambalpur, is granted leave on average pay for thirteen days under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 31st October 1936 to 12th November 1936.

P. T. MANSFIELD

Offg. Revenue Commissioner.